

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4089
ANSWERED ON:07.08.2014
IZZAT MST
Dhruvanarayana Shri Rangaswamy

Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria for issuing Izzat Monthly Season Ticket (MST) to unorganised sector of Below Poverty Line (BPL) families along with the number of persons issued Izzat MST during last three years, Division-wise particularly South-Western Railways;
- (b) whether the Railways have relaxed the norms for travelling of BPL passengers by extending the distance from 100 kms. to 150 kms. and
- (c) if so, the details thereof along with the steps taken/being taken by the Railways to prevent misuse of the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 4089 BY SHRI R. DHRUVA NARAYANA TO BE ANSWERED IN LOK SABHA ON 07.08.2014 REGARDING IZZAT MST.

(a): Izzat Monthly Season Tickets (MSTs) priced at `25/-, are issued to persons working in unorganized sectors with monthly income upto `1500/- including BPL Card Holders, for travel upto 150 kms on the production of prescribed income certificate and residence proof. Izzat MST is issued to the head of the family directly across the booking counter on production of BPL Card along with residence proof.

The total number of Izzat Monthly Season tickets issued during last three years are as under:-

Year	Number of Izzat MSTs issued (In lakh)
2011-12	48.42
2012-13	43.00
2013-14	22.14

Division-wise number of Izzat MSTs issued on South Western Railway during last three years are as under:-

Division	2011-12	2012-13	2013-14
Bangalore	33815	49503	40161
Hubli	8208	9528	8966
Mysore	6313	5498	7857

(b): Yes, Madam.

(c): W.e.f 01.06.2012, the distance limit for issue of IZZAT MST has been increased from 100 Kms to 150 Kms. Apart from the regular checks being conducted at stations to check the misuse of IZZAT MSTs, submission of income certificate from State Government officials and submission of proof of residence have been made mandatory alongwith the prescribed income certificate for issue of IZZAT MSTs so that only bonafide eligible persons can avail of the facility.